GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 892

ANSWERED ON 07.02.2019

MANAGEMENT OF GROUND WATER

892. SHRI VINCENT H. PALA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the framework and policies developed by the Central Ground Water Board for management of ground water in India;
- (b) the steps taken by the Government for effective implementation of the Aquifer Mapping and Management Plans (AMP) and Participatory Ground Water Management Plans (PGWM); and
- (c) the results achieved as a result of implementation of the above mentioned plans in each State of the country?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) Central Ground Water Board (CGWB) has been entrusted with the responsibilities of developing & disseminating technologies, monitoring national policies for the scientific and substainable development and management of India's ground water resources. CGWB periodically takes up various studies which include ground water management studies, exploratory drilling programmes, monitoring ground water level and water quality through a network of ground water observation wells etc and the result collected is shared with the concerned States for taking up suitable ground water specific interventions.
- (b) & (c) The National Aquifer Mapping and Management Programme (NAQUIM) was initiated as a part of the Ground Water Management and Regulation scheme to delineate and characterize the aquifers to develop plans for ground water management.

Aquifer maps and management plans are being regularly shared with State Governments through the State Ground Water Coordination Committees, chaired by the concerned Principal Secretaries of the respective States and also with the respective District Authorities for their suitable ground water specific demand side and supply side interventions. To facilitate participation at grassroots levels, public interaction programmes (PIP) are being regularly organized by the CGWB in which aquifer maps and management plans are discussed in detail.

The State-wise details of aquifer mapping work carried out by CGWB in India is given at **Annexure.**

Annexure referred to in reply to parts (b) & (c) of Unstarred Question No. 892 to be answered in Lok Sabha on 07.02.2019 regarding "Management of Groundwater"

State and UT-wise areas (in km²) for which aquifer maps have been prepared and management plans have been developed since the inception of the programme

S.No.	State/UT	Area for which aquifer maps and
1	A	management plans have been prepared (km²)
1	Andaman and Nicobar Islands	400
2	Andhra Pradesh	52150
3	Arunachal Pradesh	3399
4	Assam	6879
5	Bihar	14921
6	Chhattisgarh	19525
7	Dadra & Nagar Haveli	490
8	Delhi	1483
9	Goa	1756
10	Gujarat	31522
11	Haryana	44179
12	Himachal Pradesh	3200
13	Jammu & Kashmir	9506
14	Jharkhand	19395
15	Karnataka	84043
16	Kerala	15200
17	Lakshadweep	32
18	Madhya Pradesh	71798
19	Maharashtra	66298
20	Manipur	1655
21	Meghalaya	4937
22	Mizoram	700
23	Nagaland	910
24	Odisha	22450
25	Puducherry	454
26	Punjab	50368
27	Rajasthan	151275
28	Sikkim	140
29	Tamil Nadu	71131
30	Telangana	39578
31	Tripura	6757
32	Uttar Pradesh	65108
33	Uttarakhand	7811
34	West Bengal	21201
	Total	890651